IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI **COURT NO.III**

CP-162 (ND)/2017

IN THE MATTER OF:

Royal Caterers Private Ltd.

PETITIONER

SECTION:

Under Section 252

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN. Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present. Ld. Representative on behalf of the ROC/RD seeks some time to file the objections /reply in relation to the petition.

For the said purpose, six weeks time is granted.

Post the matter on 27.9.2017.

(R. VARADHARAJAN **MEMBER (JUDICIAL)**

Surjit

08.8.2017